

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No.191 of 2013 in
DFR 908 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission Corporation Ltd. ... Applicant(s)
& Anr. Appellant

Versus

M/s. Cauvery Hydro Energy Ltd. & Anr.Respondent(s)

Counsel for the Applicant/(s) : Mr. Raghavendra S. Srivatsa
Appellant

ORDER

I.A. No.191 of 2013
(Appl. to condone delay)

Heard the learned counsel for the Applicant/Appellant.

Post the matter for Orders on **15.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg